Annexure – 7

Name of the corporate debtor: Ten K Overseas Limited; Date of commencement of CIRP:22.04.2022 ;Date of commencement of Liquidation: 18.08.2023(Copy of the order was served to Liquidator on 23.08.2023) List of creditors as on:16.10.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, thay may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covererd by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation(Ministry of Labour and Employment Govt. of India)	NA	14.09.2023	1,560	1,560	Amount due from the employer in respect of the employees contribution	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Commissioner of customs,Customs House, G.T. Road, Sahnewal,Ludhiana	N.A.	14.09.2023	23,49,926	23,40,079	Failure in the fulfillment of export obligations	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	9,847	NA	Department has calculated the interest amount till 14th sept, 2023 whereas it is required to be calculated till the Liquidation order date i.e. 18.08.2023
	Total			23,51,486	23,41,639										